

Shashikant Dhamne

B.Com (Hons), LLB (Gen), FCA, Insolvency Professional

10, Shreeban Society, Opp. Police Ground
F. C. Road, Shivajinagar, Pune - 411 016
Maharashtra, India

Reg. No.: IBBI/PA-001/IP-P00237/2017-18/10466
Tel: + 91 20 - 2566 5551 / 2566 1551
email: ssdhamne@yahoo.co.in



FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BRIGANTINE ADMEC CONTAINER SERVICES
(INDIA) PRIVATE LIMITED**

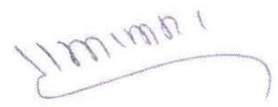
1	NAME OF CORPORATE PERSON	Brigantine Admec Container Services (India) Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	05/05/2009
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999MH2009PTC192194
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Geetmala Complex, Himalaya Building, 4th Floor, Near Shah Industrial Estate, Govandi (E) Mumbai - 400088 Maharashtra, India.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	08/03/2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Shashikant Shravan Dhamne, Address: 10, Shreeban, Opp. Police Ground, F. C. Road, Shivajinagar, Pune - 411016, Maharashtra, Email: ssdhamne@yahoo.co.in Telephone no.: 020-25665551 Registration No: IBBI/PA-001/IP-P00237/ 2017- 18/10466
8	LAST DATE FOR SUBMISSION OF CLAIM	07/04/2021

Notice is hereby given that **Brigantine Admec Container Services (India) Private Limited** has commenced voluntary liquidation on 08th March, 2021.

The stakeholders of **Brigantine Admec Container Services (India) Private Limited** are hereby called upon to submit a proof of their claims, on or before 07th April 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Shashikant Shravan Dhamne

Date: 10th March 2021

Place: Pune

